

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF DHARANI SUGARS AND CHEMICALS LIMITED

CIN : L15421TN1987PLC014454

Date of commencement of CIRP: 29th July 2021

LIST OF CREDITORS

Summary as on: 31-10-2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Annexure - 4

Sl. No.	Name of the Creditor	Details of Claims Received		Details of Claim Admission					Amount of Contingent Claim	Amount of any pending dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party?						% of Voting Share in COO
B	Related Party Financial Creditors													
1	Dharani Developers Private Limited	10/26/2021	152,955,711	152,955,711	Financial Debt	0	0	Yes	0	0	0	0	0	0
2	Dr. Palani G. Periasamy	10/22/2021	61,996,269	61,996,269	Financial Debt	0	0	Yes	0	0	0	0	0	0
	Total		21,49,51,980	21,49,51,980		0	0	0	0	0	0	0	0	0

Note:

1 to 12. Notes attached in separate annexure as "Annexure to the List of Financial Creditors of Dharani Sugars & Chemicals Limited – Security Interest Captured as per Form C".

